

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण

EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ

KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/552

Date: 22.08.2024
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PUBLIC NOTICE

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No.	Date of Letter	Subject Matter	Name & Address of the Complainant
1	17.05.2024 By Post	Massive felling of trees and filling of ponds causing pollution and disturbance of the environment on large scale in the area of Mauza Reckjoani, JL No. 13, Res. No. 198, Tauli No. 2998, Hal 10, LR Khatian No. 276, Dag No. 185. These illegal felled trees are being smuggled in the darkness of night. The applicant has requested to take action against violators. (May be taken as Suo Motu O.A., if approved)	Anjuli Dutta W/o Late Shambhu Nath Dutta At - Rajarhat Naipukur area - 700135
2	20.05.2024, 30.05.2024 By Hand	Rabindra Sarobar is a natural heritage site. It was declared a "National Lake" on 3 rd Dec,2001 under National Lake Conservation Plan (NLCP) by the MoEF&CC, Govt. of India. About 5 Bighas of Green Buffer land opposite to Calcutta Rowing Club has recently been scrumptiously transferred to Calcutta Entertainment Club Foundation, Haripada Dutta Lane, Kolkata for a nominal monthly rent for promoting celebrities' cricket which is	Ms. Sumita Banerjee, For Lake Lovers Forum, Mr. S M Ghosh, Environmentalist & Green Technologist and 1134 others At - Lake Lovers Forum, 125, Rash Behari Avenue, Kolkata - 700029

		<p>not a sport but a social event for amusement. By such wrongful acts and deeds, KMDA is depriving thousands of Morning Walkers, Runner, Joggers, Young Boys etc. of their daily routine exercises and for maintaining health benefits.</p> <p>The applicants have requested to cancel and revoke the transfer of the land purportedly done in favour of Calcutta Entertainment Club Foundation and restore its position immediately for the use of the public so that the Green Barrier can be built to save the environment biodiversity and ecosystem of National Lake Rabindra Sarobar and also requested for treat this notice as demand for justice for the public and under Article 51(g) of the Constitution of India.</p> <p><i>*Addendum letter dated 30.05.2024 with said letter 20.05.2024 mentioning jurisdiction of NGT. That green buffer zone land is a part and parcel and within the peripheral area of 192 acres (73 acres of water body). The applicant requested to take suo-moto case in the public interest. (Already filed as OA 122/2024)</i></p>	
3	20.05.2024 By Post	<p>Allegation with regard to illegal sand mining and destroying of road, society and environment. Illegal sand mining is going on in Mahananda River through JCB, PC, pipeline and heavy vehicle like trucks, are being used for transportation from Bangladesh border to Bihar border on the Mahananda River along the villages Haptiagachh, Puratugachh, Churaman, Fatehabad, Dhumdangi, Goabari, Chitalghata, Nalbari, Sonapur, excavating the Earth 25-30 ft deep. Recently 4-5 children are reported to have died falling in the mining pit. Sand mafia are carrying out illegal sand mining with the help of local administration though a Naka checkpoint is located near the Sonarpur Oil India crossing. They prayed to stop the illegal mining immediately and take necessary action. (letter Originally in Bangla vernacular) (Similar letter was received earlier and taken up suo moto cognizance as OA No. 72/2024/EZ)</p>	Mass Petition by Md. Aziz and 104 other villagers at PS – Chopra under 1 No. gram Panchayat, Dist – Uttar Dinajpur, West Bengal
4	21.05.2024 By post	<p>Personal dispute of a person regarding appointment of Gr-C post in Howrah Municipal Corporation, Govt. of WB. The applicant is receiving threat, facing life risk cover, mental agony & pain, harassment. Therefore, he requested this office to look into the matter. <i>(Ref. OA No. 17/2015/EZ Sailen Mondal Vs. Howrah Municipal Corporation)</i></p>	Sh. Sailen Mondal R/o Ramrajatala, Arupara, PO – GIP Colony, PS- Jagacha Howrah-711112

5	24.05.2024 By email (Earlier on 05.05.2024 and placed at N-40)	Urgent appeal by the local villagers of Bonai area to cease illegal pollution to the environment release by Bhaskar Steel & Ferro Alloys Pvt. Ltd Under Rourkela, Odisha. Inspections conducted on 11.08.2023 and 11.08.2023, followed by a report dated 16.09.2023, have highlighted various non-compliance issues by Bhaskar Sponge. They have requested to this office to take necessary steps urgently against these illicit activities and cease the release of dust pollution at the Bonai area immediately and shut down the illegal operations of Bhaskar Sponge for deliberate violations of rules and regulations. (Ref O.A. No. 82/2024/EZ). (May be taken as Suo Motu M.A., if approved)	Tumkela, Kendrikela, Lahunipara and nearby villagers of Bonai subdivision Email: rajamunda.officials@gmail.com
6	27.05.2024 By Post	Illegal and unauthorized running of business of Earthern Potteries by various person in complete violation of Environment (Protection) Act without obtaining 'consent to operate' and 'consent to establish' from WBPCB in the village of Kalapole, P.O. - Prithiba, PS - Deganga and PS- Habra, Dist - North 24 Parganas.	Sh. S. Mukherjee 9/22, P.M. Road, Kolkata - 700048
7	05.06.2024 By email	Complaint against Woodlands Multispeciality Hospital Pvt Ltd. Kolkata which is situated in a prime residential area. This hospital for the last few months has been carrying out certain demolition and construction activities at their hospital. While creating or improving the infra structure in the medical field is a welcome sign. The problem is that this activity is carried on 24/7 in gross violation of the permissible hours of between sunrise and sunset. They are causing extreme noise pollution by operating heavy machinery cranes and dumpers who keep honking at all odd hours making it impossible for the neighbours to even sleep peacefully in the night. The applicant has requested to ban the construction activity in gross violation of the laws of the land.	Rajeev Gupta President/director Kanchan Vanijya Pvt. Ltd. 13/3, Mahendra Roy Lane, Kolkata - 700046
8	06.06.2024 By Email	Erection of a number of mobile towers and laying of optical fiber by BSNL/DOT inside protected areas which includes National parks, Sanctuaries, Tiger reserves and Tiger corridors. This will provide omnibus mobile 4G coverage which includes voices & high-speed internet services, videos transmission inside protected area and most likely to create disturbance of biodiversity, tranquility of protected areas. The applicant prayed to this office to restrain BSNL/DOT / Ministry of Environment & Forest not to proceed further for implementation of 4G saturation project inside protected areas by construction of 40M tower and allied activities till its impact on forest environments, flora & fauna and wildlife is ascertained by an independent agency	Sri Samir Kumar Nayak At- Paikianara, PO - Puruna Tigiria Via/Ps-Tigiria Dist-Cuttack, Odisha Pin- 754030

		as decided by Hon'ble tribunal.	
9	Date Nil, Received by Post on 10.06.2024	Complaint regarding deaths that happened due to unregulated fire crackers in Lord Jagannath Chandan Yatra in Puri. Thousand of people had gathered on the bank of Narendra Pushkarini, a water body to witness the Chandan Yatra. Some devotees were celebrating the special events with fireworks when suddenly a fragment of fire fell into the stack of fire cracker triggering a heavy blast. As per Govt. report till 01.06.2024 10 people died and 40 people got severely injured. It is to be mentioned, some places in Puri District have become hub for illegal firecrackers industries. The applicant has requested to investigate the matter of incident and take action against those who are involved in the fatal accident and stop illegal firecrackers industries in different places in Puri.	Chinmaya Das S/o Late Damodar Das At- Markendeswar Sahi, Dist - Puri - 752001
10	16.06.2024, 25.06.2024 By email	Cutting of huge amount of Trees more than 1000 nos without Any Approval by Any Competent Authority by Vidhya Bharti Chinmaya Vidhyalaya in State Government Land for Making New Campus at address near Shop Hong Kong, BSNL Tower, Riverview, Telco Colony, Jamshedpur -831004, Jharkhand (In Five Acres of Land Trees up rooted) Request to take Suo Mottu Action Against Such Cruel Act of Such Institution.	Sh. Abhishek Emai: jharkhandwhistleblowerngo@gmail.com
11	19.06.2024 By Post	औरंगाबाद जिला अंतर्गत बारुण नगर पंचायत में सोन नदी में खेमदा बालू घाट एवं बारुण बालू घाट को जिला खनन पदाधिकारी के द्वारा नीलामी दिए जाने के कारण स्वच्छ पर्यावरण को होने वाली क्षति एवं मानव जीवन की सुरक्षा से खिलवाड़ को रोकने के लिए के सम्बन्ध में. यहाँ बालू खनन से बहुत बड़ा गड़दा हो जाने से किसान सिचाई नहीं कर पा रहे हैं. बालू वहां के प्रवेश से आम जन परेशां हैं और कई दुर्घटना हो चुकी हैं, आगे भी होती रहेंगी. अत्यधिक बालू वहां के आवा गमन से स्कूल, कालेज, धार्मिक स्थान व बाज़ार के लोग परेशान हैं. आवेदक का अनुरोध है कि इस क्षेत्र में दोनों खनन नीलामी रोकना अनिवार्य है और खनन पदाधिकारी, जिला पधाधिकारी, औरंगाबाद पैर भी सखत कार्यवाही किया जाये जिससे आस-पास की जनता स्वच्छ वातावरण में रह सके.	श्री अरविन्द कुमार निषाद पुत्र स्व. श्री रामजी चौधरी और 138 बारुण नगर पंचायत के लोग ग्राम- मोहनगंज, बारुण, पोस्ट - बारुण, जिला- औरंगाबाद 824112
12	22.06.2024 By email	Request for Intervention and Directive for Removal of MV Black Rose Wreckage off Paradip Coast. There are ongoing environmental and navigational hazards posed by the sunken Mongolian cargo ship MV Black Rose off the coast of Paradip. This incident, which occurred on September 9, 2009, remains unresolved and continues to have significant adverse impacts on the local marine	PROF (DR) KAPILESWAR MISHRA, M.E (CIVIL), Ph.D (IIT, KGP), LL.B, MIAHS, MISH, MIWRS, MISTE, MIAH, C.Eng(I), FIE(I), MISRMTT

		environment and the safety of maritime activities. The intervention of NGT in this matter would not only safeguard the marine environment but also protect the livelihoods and lives of the local fishing community. The applicant has requested to take swift and decisive action to address the concerns outlined above, in accordance with the relevant environmental laws and regulations. (May be taken as Suo Motu M.A., if approved)	
13	Nil (Received by post on 21.06.2024)	Villagers of Mahiyari Mauri, Palpara, under Mahiyari 1 No. Gram Panchayat, Dist- Howrah has requested to stop a decision for conversion of vacant Govt. land along the Contour of Saraswati River into dumping ground which is lying vacant since long and earlier it was decided to be renovated as a Park. If this land will be converted into dumping ground villagers will face lot of unhygienic health conditions and difficult to live there.	Sh. Shirshendu Banerjee Vill - Uttar Mouri, Chakraborty Para, PO - Andul Mouri, Dist- Howrah - 711302
14	26.06.2024 By email	Illegal encroachment and Massive unauthorised commercial Hanger construction at Nazirabad which is very much next to URBANA, NRI tower (behind Rubi Hospital, Ward no 108). Under Karimpur Mouja, JL-2. RS Dag number 73/87-96 and Dag number 71 which is part of EKW. Most of land more than 100 Commercial Hanger are being constructed and 70+ shops have been constucted over Nazirabad Khaal by encroachment. The applicant has requested to stop the illegal activities and take action at the earliest to save Nazirabad from all environment destroyer/ Land shark.	CAPT. P. Bhowmik, (Pilot) Member of Wetland International (South Asia.) Okhla Industrial Estate. New Delhi-110020 India.
15	27.06.2024 By email	Mr. Dewkant Kumar, Aurangabad (Bihar), has sent a facebook video in which Nagar Parisad, Hazipur violating the guidelines of water pollution act as well as Namami Gange scheme. It is a matter of polluter pay theory. Applicant has requested to this office to take suo motu cognizance.	Sh. Dewkant Kumar, Kathari Deep, Sheo asthan, Thakurbari Road Aurangabad, Bihar
16	Nil (Received by post on 29.06.2024)	Objection against 5G Mobile Tower installation at village & Mauza - Chandpur, PO - Kanganberia, PS - Bishnupur, South 24 Pgns. Villagers have raised objection against this installation of 5G mobile tower by Sh. Toton Ghosh at his premises in the midst of a residential area. Villagers have also requested with Panchayat Pradhan, P.S., BDO Bishnupur-II to stop this installation but they ignored. The applicant has requested this office to take necessary action in this regard.	Sh. Bhaskar Ghosh S/o Late Ram Ghosh, Umapada Kauri S/o Late Makhanlal Kauri & other villagers of village & Mauza - Chandpur, PO - Kanganberia, PS - Bishnupur, South 24 Pgns - 743503
17	07.07.2024 By email with	Prayer for an administrative step against dirty poisonous water overflowing from a newly constructed apartment building name 'KHAN MANZIL' at main road at Nazir Gunge, Satyen Bose Road, Ward - 45, P.O.- Danesh SK Lane, P/S - Sankrail, Howrah, WB. From that building regularly overflowing toilet dirty poisonous water gathering on all over the thoroughfare, no proper drainage system	Sh. SK Samsuddin, R/o - Nazir Gunge, Satyen Bose Road, Ward - 45, P.O.- Danesh Sk Lane, P/S - Sankrail, Dist - Howrah - 711109

		has furnished. The applicant has been requested to take the needful step.	
18	07.07.2024 By email	Attention of the situation at our resident facing water logging problem from 1.5 years at main road due to newly developed apartment building name "Khan Manzil" at Nazir Gunge, Satyen Bose Road, Ward - 45, P.O.- Danesh SK Lane, P/S - Sankrail, Howrah, WB. Problem of overflowing toilet dirty drainage water at main road and there is a foul smell in the locality. Mosquitoes, and insects breed in this area, which is unhygienic and making life difficult for residents. The applicant has requested to do the needful step.	Md Shajid R/o - 88, Satyen Bose Road Nazirgunge, PS - Sankrail PO - Danish SK lane, ward 45. Howrah-711109
19	08.07.2024 By email	Road side trees 4 km were forcibly cut down by 4 No khanamohon grampanchayat Pradhan Moumita Santara. This incident is not a one-time, this incident is happening again and again, trees have been cut in 4 km of trees in this place. The applicant has made complaint to many authorities but no action taken till date and has requested this office to take necessary action and punish the person responsible for cutting down his private property and trees by force.	Ms. Joyanta Bhunia Village Jesua, Post office-Panchgeria, P.S Debra, District West Midnapore Pin 721156 Kharagpur forest Jurisdictions.

Raja Chatterjee
(Raja Chatterjee)

Registrar

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EASTERN ZONE BENCH KOLKATA

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1. Website of NGT
2. Notice Board of NGT